

education experts in the meeting of the Central Advisory Board on Education (CABE) held on 31st August, 2009. In addition, a Committee set up by the Government to suggest follow-up action on Sarva Shiksha Abhiyan (SSA) *vis-a-vis* the Right of Children to Free and Compulsory Education Act has held discussions with representatives of the State Governments on various aspects of the Act. The State Governments have endorsed the provisions of the Act and have requested for adequate financial outlays for implementation.

Foreign Universities Centres

3166. SHRI VIJAYKUMAR RUPANI:
MS. SUSHILA TIRIYA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government has decided to allow foreign universities to set up campuses in the country;
- (b) if so, the details thereof and by when;
- (c) whether the foreign universities will have freedom to fix fees and other admission norms; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (d) A legislative proposal for regulating the entry and operation of foreign educational institutions in India has been approved by the Government for introduction and a notice thereof has been sent to Parliament. Provisions of the Bill can take effect only subject to approval by Parliament.

Derecognition of deemed universities

3167. SHRIMATI SHOBHANA BHARTIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether 44 deemed universities had been derecognised due to deficiencies in their functioning and have now been issued showcause notices to present their case;
- (b) whether the derecognition move was an indicator of irregularities in the process of awarding deemed university status to such institutions;
- (c) whether, in light of the uncertainty that has followed Government's move, the procedure for granting deemed status is being reviewed; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) No, Sir. The Committee of eminent academic experts constituted by the Government to review the functioning of institutions deemed to be universities and the desirability of their continuance as such found 44 out of 130 such institutions unfit, owing to deficiencies, for continuance as institutions deemed to be universities. The Government has, in principle, accepted the report of the Review Committee. However, the issue